

और एक आराम घर बनाया गया है। दो कुएँ पीने के पानी के और एक नलकूप बनाया गया है और रामगंगा नदी से २० मील लम्बी एक नहर निकाली गई है। अफ़जलगढ़-कालागढ़ सड़क पक्की बना दी गई है और उसके लगभग एक मील टुकड़े को मेकेडमाईज़ किया गया है।

एक चार बिस्तर वाला दवाखाना, ग्राहकों के लिये एक कोआपरेटिव स्टोर, दो डाकघर, और दो प्राइमरी स्कूल चालू कर दिये गये हैं।

राज्य सरकार ने उपनिवेश को काशीपुर से बिजली देना स्वीकार कर लिया है और इसके चलाने के लिये १६ मील लम्बी लाइन बिछा दी गई है।

३५५ अधिक भूतपूर्व सैनिकों को बसाया गया है और उन्हें ३५५ जोड़ी बैल खेती बाड़ी के लिये दिये गये हैं।

(ख) वर्तमान अनुमान के अनुसार आशा है कि यह उपनिवेश १९५८ के अन्त तक पूर्ण रूप से विकसित हो जायेगा।

Allocation of I.A.S. Officers

1238. **Shri N. Rachiah** : Will the Minister of Home Affairs be pleased to state;

(a) whether it is a fact that Central deputation quota of eleven Officers was; allotted to Mysore State;

(b) whether it is a fact that the requisite quota was not deputed by Mysore Government to the Centre; and

(c) if so, the reasons therefor?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) Yes; in respect of the former State of Mysore.

(b) Yes. Only four officers from the former State of Mysore are on deputation with the Government of India.

(c) The reason for this short-fall is that the Government of Mysore were not able to spare more officers of the seniority and of the standard suitable for employment on deputation in the Central Government.

I.A.S. and I.P.S. Officers in Mysore

1239. **Shri N. Rachiah** : Will the Minister of Home Affairs be pleased to state:

(a) the strength of I.A.S. and I.P.S. cadre in Mysore State at present; and

(b) the number of Scheduled Castes and Scheduled Tribes officers among them?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) At present there are 75 officers in the I.A.S. Cadre and 31 officers in the I.P.S. Cadre of Mysore.

(b) Information regarding the position after the issue of the Scheduled Castes Amendments Order 1956, is being collected and will be laid on the Table of the House.

Indian Students Abroad

1240. { **Shri D.C. Sharma** :
Shri H.R. Nathani :

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 399, on the 3rd August, 1956 and state:

(a) whether the information with regard to the Indian students studying at present in U.K., France, U.S.A. and Canada has since been collected;

(b) if so, the number of students who are in receipt of scholarships awarded by the foreign Governments and the Indian Government respectively; and

(c) the nature of scholarships awarded?

The Deputy Minister of Education (Dr. M. M. Das) (a) Yes Sir, from the United States of America and Canada only.

(b) Number of Scholarships awarded by foreign Governments: 56 in the United States of America and 22 in Canada.

Number of Scholarships awarded by Government of India: 13 in the United States of America and nil in Canada.

(c) Scholarships awarded by the Government of India include maintenance allowance, tuition fees, books, essential apparatus and study tour allowance and cost of passage while those awarded by foreign Governments include all or some of these items.